CORRIGENDUM TO THE DETAILED PUBLIC STATEMENT FOR THE ATTENTION OF THE EQUITY SHARESHOLDERS OF

BROADCAST INITIATIVES LIMITED

In compliance with Regulations 3(1) and Regulation 4 of the SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011

This Corrigendum to the Detailed Public Statement **("Corrigendum")** is being issued by Chartered Capital and Investment Limited (**"Manager to the Offer"** or **"CCIL"**), for and on behalf of **Prosperity Agro India Limited** (hereinafter referred to as **"Acquirer"**) pursuant to and in compliance with Regulation 3(1) and Regulation 4 of the Securities and Exchange Board of India (**Substantial Acquisition of Shares and Takeovers**) Regulations, 2011, as amended (**"Regulations"**). This Corrigendum should be read in continuation of, and in conjunction with the Detailed Public Statement (**"DPS"**) which appeared on Monday, September 30, 2013.

Capitalized terms used but not defined in this Corrigendum shall have the same meaning assigned to such terms in the DPS, unless otherwise specified.

The shareholders of Broadcast Initiatives Limited are requested to note the developments/ amendments with respect to and in connection with DPS which are as under.

A. **Change in Offer Price :**

The Offer Price has been increased from Rs 4.00 to Rs 4.90 per equity share of Rs 10/-each.

B. Pursuant to increase in Offer Price:

a. The total requirement of funds for this Offer on the basis of increase in Offer Price (assuming full acceptance of this offer) would be Rs. 3,22,50,036 (Rupees Three Crores Twenty Two Lakhs Fifty Thousand and Thirty Six Only)

b. Acquirer has also deposited additional amount of Rs 15,00,000 (Rupees Fifteen Lakhs Only) in the Escrow Account pursuant to Regulation 17 of the SEBI (SAST) Regulations.

C. **The revised schedule of activities pertaining to Open Offer is set forth below:**

Sr. No.	Activity	Original Schedule	Revised Schedule
		Day and Date	Day and Date
1	Date of Public Announcement (PA)	Thursday, September 26, 2013	Thursday, September 26, 2013
2	**Date of publication of the Detailed Public Statement (DPS)**	**Monday, September 30, 2013**	**Monday, September 30, 2013**
3	**Identified Date***	**Friday, November 01, 2013**	**Friday, December 13, 2013**
4	Date by which Letter of offer (LOO) will be dispatched to the Shareholders	Monday, November 11, 2013	Friday, December 20, 2013
5	Last date for upward revision of Offer Price and/or Offer Size	Tuesday, November 12, 2013	Monday, December 23, 2013
6	Last date by which Board of Director of the Target Company shall give its recommendation	Friday, November 15, 2013	Thursday, December 26, 2013
7	Offer opening Public Announcement	Monday, November 18, 2013	Friday, December 27, 2013
8	**Date of commencement of Tendering Period (Offer opening Date)**	**Tuesday, November 19, 2013**	**Monday, December 30, 2013**
9	**Date of closing of tendering period (Offer closing Date)**	**Monday, December 02, 2013**	**Friday, January 10, 2014**
10	Date by which all requirements including payment of consideration would be completed	Monday, December 16, 2013	Monday, January 27, 2014

** Date falling on the 10th Working Day prior to the commencement of the Tendering Period, for the purposes of determining the Shareholders to whom the Letter of Offer shall be sent.*

The above changes, wherever appeared in DPS dated Monday, September 30, 2013 should be read accordingly.

The changes made at 'A', wherever appeared in Public Announcement dated Thursday, September 26, 2013 should be read accordingly.

The Acquirer and Directors of Acquirer accept full responsibility for the information contained in this Corrigendum to the DPS and also for the obligations of the Acquirer laid down in the Regulations, as amended.

A copy of this Corrigendum will be available at SEBI website at http://www.sebi.gov.in

ISSUED BY MANAGER TO THE OFFER

CHARTERED CAPITAL AND INVESTMENT LIMITED

SEBI Registration No.: INM000004018
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Tel. No.: 022- 6692 4111, **Fax No.:** 022-6692 6222, **Email:** mumbai@charteredcapital.net
Contact Person: Mrs. Menka Jha/Ms. Swati Agrawal

Sobhagya

Place: Mumbai
Date: Thursday, December 12, 2013

For and on behalf of the Acquirer
Prosperity Agro India Limited